

(c) whether any committee has been constituted for this purpose ; and

(d) if so, the time by which the said committee is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (d). There is no proposal under consideration of the Government for expanding the Territorial Army with a view to reducing the burden on the regular army. A Committee has, however, been set up by the Government to go into the question of the concept, role and employment of the Territorial Army.

[English]

#### Safety Measures

420. SHRI CHITTA BASU : Will the PRIME MINISTER be pleased to state :

Sl. No.	Signalling Description	To be completed in 95-96	To be completed in 1996-97
1.	Fouling Mark to Fouling Mark Track Circuiting	146 Stations	216 Stations
2.	Fouling Mark to Block Seciton Limit	275 Stations	404 Stations
3.	Other loop lines	17 Stations	22 Stations
4.	Funds allotted	Rs. 34 Crore (Approx.)	Rs. 50 Crore (Provi)

#### 2. Telecommunication Works

Two schems for provision of Universal Train Radio Communication between driver, guard and nearest station at a cost of Rs. 3.68 crore and Rs. 1.64 crore respectively on Southern and Central Railway have been proposed.

The works for similar facilities in electrified sections are being proposed in Works Programme 1996-97, which is under process, costing about Rs. 50 crore. These schemes will also take 2 years for execution after approval.

(c) Yes, Sir.

(a) whether the Government have recently announced time-bound implementation targets for safety schemes like track-signalling and wireless communications schemes etc. in the Railways ;

(b) if so, the details of the schemes to be implemented during the current financial year and the coming two years and the amount of funds allocated for these Schemes, Scheme-wise ;

(c) whether the Government have since set up a high level Group for improving the safety measures ; and

(d) if so, the recommendations of the Group and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) The details of the schemes for track circuiting on trunk routes and main run through lines and wierless communication to be implemented during the current financial year and the next year and the funds allotted for these schemes are as under :

(d) The Group has not yet completed its study. Action will be taken on receipt of its report.

#### Legal Service Authority

421. SHRI VIJOY KUMAR YADAV : Will the PRIME MINISTER be pleased to state :

(a) the main features of recently formed Legal Services Authority Act, 1987 ; and

(b) the steps taken by the Government to ensure the benefits of this Act only to poor and weaker sections of the society ?